

fare prepared a Working Paper in which it was *inter alia* recommended that subjects of rural importance may be introduced at the undergraduate level alongwith conventional university subjects in suitable combinations. The Working Paper has since been considered by the University Grants Commission. The Commission is of the view that attempts will have to be made to bring about congruence of the University Curriculum with the needs of the country, and has decided to appoint an Expert Committee to work out the broad outlines and structure of courses.

Import of edible oil

*259. **SHRI SAMAR GUHA:** Will the Minister of AGRICULTURE be pleased to state:

(a) whether Russia will supply edible oil to India;

(b) if so, the nature of the edible oil, quantum fixed for it, and the terms and conditions agreed to;

(c) whether price fixed for the edible oil from Russia is lower than the supply available from other international markets; and

(d) whether other international markets have been explored for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI B. P. MAURYA): (a) to (c). An offer for the supply of 10,000 tonnes of sunflowerseed oil during 1974 has been received from the U.S.S.R. the supply will be commercial in nature and the price (and other terms and conditions) will have to be negotiated with the suppliers in the U.S.S.R.

(d) Yes, Sir. The State Trading Corporation of India are in touch with world markets for edible oils both in the East and in the West.

Transfer of Chatta Lal Mian Scheme by D.D.A. to Municipal Corporation

2404. **SHRI YOGESH CHANDRA MURMU:** Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the reasons why lease deeds in respect of 19 quarters of Chatta Lal Mian Scheme, Dev Nagar, Karol Bagh, New Delhi which were transferred by the Delhi Development Authority to the Municipal Corporation or by the Department of Urban Development have not been executed so far, in spite of the fact that the allottees paid the agreed amount of liquidation in full to the DDA/Corporation 10 years ago and have sent representations many a time;

(b) in case any action has since been initiated, the nature of such action; and

(c) how much more time will it take to complete the execution of lease deeds in respect of the said quarters?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) to (c). Lease deeds in respect of the quarters could not be executed for the reasons that the verification of payments made by the allottees had not been completed and the agency to execute the lease deeds was under consideration. It is proposed to take a final decision in the matter shortly in view of the fact that the slum clearance scheme has since been transferred to the Delhi Development Authority.

Oil Saving by Shipping Corporation of India

2405. **SHRI D. B. CHANDRA GOWDA:** Will the Minister of SHIPPING AND TRANSPORT be pleased to state: